$\underline{\textbf{Name of the Corporate Debtor: Celebration City Projects Private Limited, \ \textbf{Date of Commencement of CIRP: } 21/03/2022, \ \textbf{List of Creditors as on: } 12/04/2025}$

List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors)

	Name of Creditors	Details of Claim Received		Details of Claim Admitted							Amount of			
S. No		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by guarantee	Whether Related Party	% of Voting Share in COC	Amount of contingent claim	any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	Sakshi Fincap Private Limited	08/04/2022	8,10,39,514	8,10,39,514	Secured	0	0	No	1.02	0	0	-	0	
2	Sakshi Fincap Private Limited	08/04/2022	8,82,72,789	8,82,72,789	Secured	0	0	No	1.11	0	0	-	0	
3	Sakshi Fincap Private Limited	08/04/2022	29,17,04,912	29,17,04,912	Secured	0	0	No	3.67	0	0	-	0	
4	Sakshi Fincap Private Limited	08/04/2022	1,11,00,43,578	1,11,00,43,578	Secured	0	0	No	13.97	0	0	-	0	
5	Sakshi Fincap Private Limited	08/04/2022	97,45,93,266	97,45,93,266	Secured	0	0	No	12.27	0	0	-	0	
6	Ghaziabad Development Authority	13/04/2022	2,17,18,66,407	2,17,18,66,407	Secured	0	0	No	27.33	0	0	-	0	Admitted as a financial creditor as per the NCLT Order Dated 22/01/2025
7	Sakshi Fincap Private Limited	08/04/2022	86,00,89,023	0	Secured	0	0	No	-	0	0	86,00,89,023	0	Due to the non- invocation of Corparate Guarantee by Shahi Realtech Private Limited
8	Shahi Realtech Private Limited	08/04/2022	1,58,92,29,884	0	Secured	0	0	No		0	0	1,58,92,29,884	0	As per the NCLT order dated 26/11/2024
	TOTAL		7,16,68,39,373	4,71,75,20,466					59.37			2,44,93,18,907		